

(vi) An Import and Export Trade Control Office has been opened.

(vii) Land has been developed in the Gandhidham Township immediately behind the Port and allotment of plots will be made soon to trade, business and other interests to enable them to build office and residential accommodation for various purposes connected with the working of the Port.

(viii) The Government of Bombay propose to set up an Industrial Estate in the Gandhidham Township and the Government of India have agreed to the Kandla Port Administration executing the scheme as an agent of the State Government.

#### Study Team on Plan Projects

376. { Shri D. C. Sharma:  
Shri Bose:  
Sardar Iqbal Singh:  
Shri Ram Krishan:  
Shri D. V. Rao:

Will the Minister of Community Development be pleased to refer to the reply given to Unstarred Question No. 2226 on the 9th April, 1958 and state the progress made so far with regard to the examination of the report of the Study Team on Plan Projects of the Community Development Programme?

The Minister of Community Development (Shri S. K. Dey): The basic changes proposed by the COPP Study Team were:—

- (i) Democratic Decentralisation.
- (ii) Abolition of the distinction between NES and intensive stages.
- (iii) Staggering of the programme.

As regards item (i) viz. Democratic Decentralisation, the position was reviewed by the National Development Council and later at the Annual

Conference of Community Development in May, 1958. State Governments are devising machinery suitable to their regions and needs.

As regards items (ii) and (iii), decisions have been taken and communicated to State Government vide the pamphlet entitled Revision in the Programme of Community Development—copies of which are available in the Library.

#### Pumping Sets in Punjab

377. { Sardar Iqbal Singh:  
Shri Ram Krishan:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have given any assistance for the setting up of Pumping Sets in the Punjab;

(b) the total amount given to the Punjab Government in this regard in the last three years; and

(c) how far the Punjab Government have utilised this amount?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Yes, Sir.

(b) and (c). The information is given in the statement laid on the Table of the Lok Sabha. [See Appendix I, annexure No. 142]

#### Potato Control Order of Himachal Pradesh

378. { Sardar Iqbal Singh:  
Shri Ram Krishan:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether the producers of potatoes in Himachal Pradesh have made representations to Government about the Potato Control Order;

(b) if so, the nature of such representations; and

(c) the action taken by Government in this regard?